

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
First Appeal No. 77 of 2020

Tarak Nath Patra --- --- Appellant  
Versus  
Mrs. Kajari Patra --- --- Respondent

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

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For the Appellant : Mr. Yogendra Prasad, Advocate  
For the Respondent : Mr. Vishal Kumar Trivedi, Adv.  
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**06/09.09.2021** Both the parties have appeared online and have been identified by their respective counsels. During interactions with them in the presence of their counsels in online mode, it appears that for the present, amicable resolution of their matrimonial dispute is not in sight. Efforts for mediated settlement before the learned Family Court, East Singhbhum, Jamshedpur and at JHALSA during pendency of this appeal both have failed.

Admit.

Call for the lower court records from the court of learned Additional Principal Judge, Additional Family Court, Jamshedpur in connection with Original Matrimonial Suit No.311/2017.

*(Aparesh Kumar Singh, J)*

*(Anubha Rawat Choudhary, J)*

*Shamim/*